

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,**  
**JABALPUR**

**Original Application No. 840 of 2005**

**Jabalpur, this the 28<sup>th</sup> day of September, 2005**

Hon'ble Shri M.P. Singh, Vice Chairman  
Hon'ble Shri Madan Mohan, Judicial Member

J.P. Shrivastava, S/o. Shri P.S. Shrivastava,  
Aged about 54 yers, TGT Hindi, K.V. No. 1  
(AFS), Suratgarh.

.... Applicant

(By Advocate – Shri Manoj Sharma)

**V e r s u s**

1. Kendriya Vidyalaya Sangathan,  
18, Institutional Area, Shaheed Jeet  
Singh Marg, New Delhi,  
Through its Commissioner.

2. Assistant Commissioner,  
Regional Office, GCF Estate,  
Jabalpur (MP).

3. Principal, Kendriya Vidyalaya,  
K.V. No. (AFS), Suratgarh.

4. Principal, Kendriya Vidyalaya,  
CMM, Jabalpur (MP).

.... Respondents

(By Advocate – Shri M.K. Verma)

**O R D E R (Oral)**

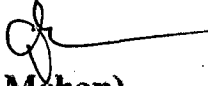
**By M.P. Singh, Vice Chairman –**

By filing this Original Application the applicant has sought direction to quash and set aside the order dated 30.5.2005 by which he has been transferred from Jabalpur to Suratgarh.

2. The learned counsel for the respondents has submitted a copy of the order dated 15.9.2005 issued by the Kendriya Vidyalaya Sangathan, whereby the transfer order of the applicant has been modified and now the

applicant has been posted to Kendriya Vidhyalaya, Vehicle Factory, Jabalpur. He further submits that the relief claimed by the applicant has been granted to him and hence, this Original Application has become infructuous. The learned counsel for the applicant agrees to the submission made by the learned counsel for the respondents.

3. In view of the submissions made by the learned counsel for the parties, the Original Application is dismissed as infructuous.

  
(Madan Mohan)  
Judicial Member

  
(M.P. Singh)  
Vice Chairman


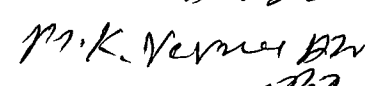
“SA”

पृष्ठांकन सं ओ/न्या.....जबलपुर, दि.....

प्रतिलिपि वापस धित:-

- (1) सचिव, उच्च न्यायालय, जबलपुर
- (2) आवेदन प्र. ३११०/०५ .....के काउंसल
- (3) प्रत्यक्षी प्र. ३११०/०५ .....के काउंसल
- (4) कलकत्ता, दंडाधिकारी, जबलपुर दंडाधीन

सूचना एवं आवश्यक कार्यवाही हेतु  
रजिस्ट्रार

  
BN 100  
  
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*Filed*  
*31/10/05*